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Tripura

73. Chebri, Khowai Distt., West Tripura

74. Birchandra Nagarmanu, South Tripura

Uttar Pradesh

75. Sultanpur, Distt. Sultanpur

76. Awagarh, Distt. Etah

77. Ranichauri, Distt. Tehri Garhwal

78. Behraich, Distt. Bahraich

79. Basti, Distt. Basti

80. Dariapur Farm, Distt. Rae Bareli

81. Bharari, Distt. Jhansi

82. Vety. College, Mathura, Distt. Mathura

83. Barkacha, Distt. Mirzapur

84. IVRI, Izatnagar

West Bengal

85. Kaggari, Distt. Midnapur

86. Nimpith Ashram, Distt. 24-Parganas

87. Kakdweep, Distt. 24-Parganas

88. Ramshai, Jalpaiguri

89. Sonamukhi, Distt. Bankura.

Market Intelligence Centre at Vijayawada
A.P.

2427. SHRI V. SOBHANADREESWARA
RAO : Will the Minister of AGRICULTURE
be pleased to state :

(a) whether any representation has been
received for establishment of a Market
Intelligence Centre under the Market Infor-
mation Service of the National Horticulture
Board at Vijayawada in Andhra Pradesh ;

(b) if so, the decision taken in this
regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI SHYAM LAL
YADAV) : (a) Yes, Sir.

(b) Market Information Centre has
already been set up at Vijayawada by the
National Horticulture Board.

(c) Does not arise.

Misuse of Comprehensive Crop Insurance
Scheme in States

2428. SHRI V. SOBHANADREESWARA
RAO : Will the Minister of AGRICULTURE
be pleased to state :

(a) whether the scope of the compre-
hensive Crop Insurance Scheme was misused
in some States ;

(b) if so, the names of the States and
the nature of the misuse ; and